

**HIGH COURT OF SIKKIM
GANGTOK**

No. 21...../HCS

Dated: 21.11.2020

NOTIFICATION

In Continuation of Notification No. 06/HCS dated 26.04.2018, the Hon'ble High Court is pleased to extend the term of appointment of the following Advocates as Oath Commissioners for Soreng, West Sikkim for a term of 02 (two) years, from the date of issuance of this Notification, to administer oath on affidavits under the provisions of Section 139 of the Code of Civil Procedure, 1908, Section 297 of the Code of Criminal Procedure, 1973 and Section 3 (2) of the Oaths Act, 1969:

1. Ms. Anug Rai, and
2. Mr. Yogesh Subba.

The Oath Commissioners shall act in accordance with Rule 9, 10, 11, 12 and 16 of "The Sikkim Oath Commissioners (Appointment & Control) Rules, 2008." The remuneration for attestation of affidavit is as follows:-

- (a) Attestation at the Court Premises: ₹ 100/- per affidavit.
- (b) Attestation in the residence of deponent: ₹ 200/- per affidavit.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. 8 (35) Confdl/HCS/ 3169-99
Dated: 21.11.2020
Copy to:-

1. The Chief Secretary, Government of Sikkim, Gangtok.
2. The Advocate General, Government of Sikkim, Gangtok.
3. The Additional Advocate General, Government of Sikkim, Gangtok.
4. The District & Sessions Judge (West) at Gyalshing.
5. The District & Sessions Judge (North) at Mangan.
6. The District & Sessions Judge (East) at Gangtok.
7. The Legal Remembrancer -cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
8. The District & Sessions Judge (Special Division - I) at Gangtok.
9. The District & Sessions Judge (South) at Namchi.
10. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.

11. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim & District & Sessions Judge (Special Division - II) I/C at Gangtok.
12. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim
13. The Chief Judicial Magistrate -cum- Civil Judge (West) at Gyalshing.
14. The Chief Judicial Magistrate -cum- Civil Judge (East) at Gangtok & Chief Judicial Magistrate -cum- Civil Judge (North) I/C at Mangan.
15. The Chief Judicial Magistrate -cum- Civil Judge (South) at Namchi.
16. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok & Civil Judge-cum- Judicial Magistrate, Rangpo & Rongli Sub-Division, East Sikkim.
17. The Sr. Civil Judge-cum- Judicial Magistrate (South) at Namchi & Civil Judge-cum- Judicial Magistrate, Yangang Sub-Division, South Sikkim.
18. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
19. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim & Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division, South Sikkim.
20. The Civil Judge-cum- Judicial Magistrate (North) at Mangan & Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, I/C North Sikkim, stationed at Gangtok.
21. The District Magistrate (North) at Mangan.
22. The District Magistrate (South) at Namchi.
23. The District Magistrate (East) at Gangtok.
24. The District Magistrate (West) at Gyalshing.
25. The Additional Secretary, Home Department, Government of Sikkim for printing in the Government Gazette.
26. The General Secretary, Bar Association of Sikkim, Gangtok.
27. The General Secretary, High Court Bar Association of Sikkim, Gangtok.
28. The General Secretary, Namchi Bar Association.
29. P.A. to the Registrar General, High Court of Sikkim.
30. P.A. to the Registrar, High Court of Sikkim.
31. The Computer Cell, High Court of Sikkim.
32. Notice Board.
33. File and
34. Guard file.


REGISTRAR